

**C. P. No. 636 of 2015  
IN THE HIGH COURT AT CALCUTTA  
ORIGINAL JURISDICTION**

In the matter of : The Companies Act, 1956;

And

In the matter of :

An Application under Sections 433, 434 and 439 of the said Act;

And

In the matter of :

**M/s. Amitreshmi Ispat and Pigments Private Limited**, company incorporated under the Company Act, 1956, having its registered office and carrying on Business at 9A, Kyd Street, Afreen Tower, Police Station – Park Street, Kolkata – 700 016.

2. Amit Dev,

Director of M/s. Amitreshmi Ispat and Pigments Private Limited,  
Monirampur, C.M. Shah Road, Barackpore, Kolkata - 700120.

3. Sasadhar Naskar,

Director of M/s. Amitreshmi Ispat and Pigments Private Limited,  
Abzakhali Sardan, Roypara, Bishnupur (East), Bishnupur,  
South 24 –Parganas, Pin – 743 503.

And

In the Matter of : M/s. BEBB India Pvt. Limited, a company incorporated under companies Act, 1956 having its Registered Office at 406-A, Indra Prastha Tower, 6, Commercial Complex, Wazipur, New Delhi – 110052, through authorised Representative Partha Das Chowdhury.

..... Petitioner.

Notification to the Official Liquidator of winding up order.

**To  
The Official Liquidator,  
High Court, Calcutta,  
9, Old Post Office Street,  
Calcutta.**

Order pronounced on 09.02.2017 by the Hon'ble Justice I. P. Mukerji, for winding up the under-mentioned company under the Companies Act, 1956. A Photocopy of the order is sent herewith for your record.

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|---|---|
| 1. Name of the Company                  | : <b>Amitreshmi Ispat and Pigments Private Limited.</b>   |
| 2. Registered office of the Company     | : 9A, Kyd Street, Afreen Tower, Police Station – Park Street, Kolkata – 700 016.                  |
| 3. Petitioner's Advocate                | : Mr. Dinendra Nath Chatterjee, Advocate,<br>Bar Association, Room No.4,<br>High Court, Calcutta. |
| 4. Date of presentation of the petition | : 14.09.2015.   |

Dated this 24<sup>th</sup> day of August, 2018.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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..... Petitioner.

Notification to the Registrar of Companies of winding up order.

**To**  
**The Registrar of Companies,**  
**West Bengal, Nizam Palace, II MSO Building,**  
**234/4, Acharya J. C. Bose Road,**  
**Calcutta – 700 020.**

Order pronounced on 09.02.2017 by the Hon'ble Justice I. P. Mukerji, for winding up the under-mentioned company under the Companies Act, 1956. A Photocopy of the order is sent herewith for your record.

1. Name of the Company : **Amitreshmi Ispat and Pigments Private Limited.**
2. Registered office of the Company : 9A, Kyd Street, Afreen Tower, Police Station – Park Street, Kolkata – 700 016.
3. Petitioner's Advocate : Mr. Dinendra Nath Chatterjee, Advocate,  
Bar Association, Room No.4,  
High Court, Calcutta.
4. Date of presentation of the petition : 14.09.2015.

Dated this 24<sup>th</sup> day of August, 2018.

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